

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.502/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

| | | | |
|---------------------|--|--|---------------------|
| Name of the Company | | Aryan Mining & Trading Corporation Pvt.Ltd,-Versus-Brahmani River Pellets Ltd. & Ors | |
| Under Section | | 241/242 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1) M.H. Shaunak Mitra, Adv

2) M.M. Gauran Khaitan, Adv

3) Ms. Raishree Mukherjee, Adv

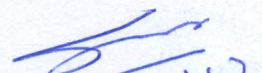
} Defendant

Raishree
Mukherjee
15/11/17

4) M.H. Ravi Kapoor, Adv

5) Mr. Nirmalya Dasgupta, Adv

Sachin Dasgupta, Adv } Res no 12


15/11/17

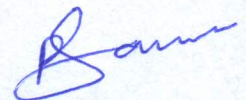
Anuj Singh

Urmila Chakraborty

Anshel Das

Ritoben Sankar

} Petitioner



P.T.O

ORDER

Ld. Counsel for the petitioners and the respondents made a joint statement that similar matter is pending before the Hon'ble Calcutta High Court. Therefore on this ground they made a joint request for adjournment. Keeping in view of the statements made by the parties the case is adjourned to **05/01/2018**.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)